

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 168 OF 2014 & IA NO. 280 OF 2014
APPEAL NO. 214 OF 2014 & IA NO. 334 OF 2014**

Dated : 16th October, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

APPEAL NO. 168 OF 2014 & IA NO. 280 OF 2014

In the matter of:

PTC India Ltd.

.... Appellant(s)

Versus

Uttarakhand Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s)

:

Mr. Amit Kapur
Mr. Vishrov Mukherjee
Mr. Apoorva Misra

Counsel for the Respondent(s)

:

Mr. Buddy A. Ranganadhan
Mr. D.V. Raghu Vamsy for R-1

Mr. Tarun Joshi for Swati Power

Mr. Anand K. Ganesan
Mr. Ishan Mukherjee
Ms. Akshi Seem for R-4

APPEAL NO. 214 OF 2014 & IA NO. 334 OF 2014

In the matter of:

PTC India Ltd.

.... Appellant(s)

Versus

Punjab Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s)

:

Mr. Amit Kapur

Mr. Vishrov Mukherjee
Mr. Apoorva Misra

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1
Mr. Tarun Johri for R-2
Ms. Swapna Seshadri for PSPCL

ORDER

We have heard learned counsel for the parties.

List these matters for further hearing on **27.11.2015.**

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

Ts/dk